

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: DISTRICT AND SESSIONS JUDGES – Revised incharge arrangements to certain District and Sessions Judges who are nominated for Evaluation of the answer papers of the written examination for Civil Judges (Junior Division) from 13.11.2015 to 15.11.2015 in the premises of High Court of Judicature at Hyderabad – Orders - Issued.

READ: 1. High Court's letter Roc.No.15/2014-RC, dated 03.11.2015 from the Registrar (Recruitment), High Court of Judicature at Hyderabad.
2. High Court's Proceedings Roc.No.6535/2015-B.Spl., dated 04.11.2015 and 07.11.2015.
3. Letter Dis.No. 4429, dated 09.11.2015 from the Chief Judge, City Civil Court, Hyderabad.
4. Letter Roc.No.676/2015/APJA-Sec'bad, dated 12.11.2015 from the Director, A.P. Judicial Academy, Secunderabad.

ORDER ROC.NO. 6535/2015-B.SPL., DATED: 12.11.2015

In the circumstances stated by the Chief Judge, City Civil Court, Hyderabad and the Director, A.P. Judicial Academy, Secunderabad, in their letters 3rd and 4th read above, the High Court is pleased to pass the following revised incharge arrangements:-


The following officers in the cadre of District and Sessions Judges mentioned in column number 2, who are nominated for Evaluation of the answer papers of the written examination for Civil Judges (Junior Division) from 13.11.2015 to 15.11.2015 at 6th floor of Administrative Building, in the premises of High Court of Judicature at Hyderabad, in the High Court's Proceedings 2nd cited, are hereby directed to handover charge of their post(s) to the officers mentioned against their names in column number 3.

SL.NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Smt. P.Sree Sudha, District and Sessions Judge working on other duty as Director, A.P. Judicial Academy, Secunderabad.	Assistant Director, A.P. Judicial Academy, Secunderabad.
2.	Sri G.Lakshmiopathy, Principal Special Judge for SPE and ACB Cases-cum-IV Addl. Chief Judge, City Civil Court, Hyderabad.	III Addl. Chief Judge, City Civil Court, Hyderabad.
3.	Sri G.V.Subrahmanyam, District and Sessions Judge working on other duty as Senior Faculty Member-I, A.P. Judicial Academy, Secunderabad.	Assistant Director, A.P. Judicial Academy, Secunderabad.
4.	Sri A.V.Parthasarathi, Senior Faculty Member-II, A.P. Judicial Academy, Secunderabad.	Assistant Director, A.P. Judicial Academy, Secunderabad.

The officers mentioned in column number 3, will be in full additional charge of the posts mentioned in column number 2, during the period of absence of the above said officers.

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On return from the above said official work, the officers mentioned in column number 2, shall rejoin duty in their respective posts.


12.11.15

REGISTRAR (VIGILANCE)

To

1. The officers.
2. The Incharge officers.
3. The Registrar (Recruitment), High Court of Judicature at Hyderabad.
4. The Director, A.P. Judicial Academy, Secunderabad.
5. The Chief Judge, City Civil Court, Hyderabad.

Spare.